Written Answers to

[11 May, 2015]

(a) whether the Vice-Chancellor of University of Hyderabad has the authority to exercise the discretionary powers when there is no such provisions either under the Statute or Ordinance; and

(b) how he can exercise discretionary powers merely taking shelter under the Employment Notification?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) No, Sir.

(b) University of Hyderabad has informed that no discretionary powers are exercised by the Vice-Chancellor under the shelter of Employment Notification.

## Curriculum and syllabus of undergraduate courses

1595. SHRI K. K. RAGESH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether UGC has planned to prepare the curriculum and scheme and whether it is on the way to prescribe syllabus for all the undergraduate courses conducted by all the universities in the country; and

(b) whether this move could be considered as a gross violation of the concept of autonomy of higher educational institutions in the matter of framing the academic content of the course?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) The University Grants Commission (UGC) has informed that draft syllabi of twenty-six undergraduate courses have been placed on the UGC website for soliciting comments/ feedback from the public.

The UGC has further informed that the idea of preparing the model syllabi is not to encroach upon the autonomy of universities in academic matters but to provide them a model for devising their curricula with the approval of their statutory bodies.

## Building requirement for implementation of RTE

1596. SHRI C. P. NARAYANAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of new buildings needed for new and old schools for ensuring right to education of all children of 6 to 16 years of age;

(b) the number of old buildings to be rebuilt; and

(c) the funds required for the same, along with the shares of Central and State Governments?